

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 223 of 2020

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2021

Name of the Company:

Narayan Steel
V/s
Sangani Infrastructure India Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned CA Mr. Hiten Parikh appearing on behalf of the Operational Creditor.

Learned Lawyer Mr. Amiraj Barot appearing on behalf of the Corporate Debtor.

Learned Lawyer for the Corporate Debtor filed his Vakalatnama yesterday.

Hence, he need some time to deal with the case.

Prayer is allowed.

List the matter on 30.03.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 23rd day of February, 2021

(MANORAMA KUMARI)
MEMBER (JUDICIAL)